

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 228 of 2014 & 290 of 2014

Dated: 1st December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

Appeal No. 228 of 2014

In the matter of:

Silvasa Industries Association & Ors. ...Appellant(s)

Versus

Joint Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Raw
Mr. Mukund P. Unny

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Rinku Gautam(Rep R-1)
Mr. Gaurav Mitra,
Mr. K.R. Sasi Prabhu for R-3
Mr. Sakesh Kumar for R-4

Appeal No. 290 of 2014

Elegant Casting Pvt. Ltd. &Ors. ...Appellant(s)

Versus

Joint Electricity Regulatory Commission &Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Mukund P. Unny

Counsel for the Respondent(s) : Mr. Rinku Gautam(Rep R-1)

ORDER

Pleadings are already complete and arguments are yet to commence.

Post these Appeals for arguments of the parties on **15th February, 2016.**

(T. Munikrishnaiah)
Technical Member
rkt

(Justice Surendra Kumar)
Judicial Member